

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.212 – IA 711 of 2021
Item No.213 – IA 07 of 2022
In
CP(IB) 342 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on 12/10/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Dave, Advocate along with Mr. Rahul Bhavsar, Advocate for the applicant in IA 711 of 2021

For the Respondent : Ms. Hirva Dave, Advocate for Mr. Jaimin Dave, Advocate for the respondent in IA 711 of 2021 and IA 07 of 2022

ORDER

None present for the applicant in IA 07 of 2022.

At the request of Ld. Counsel Ms. Hirva Dave for the respondent, matter stands adjourned.

List the matters on 01.11.2023.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)